

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1177/(MAH)/2017
 CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017

NAME OF THE PARTIES: ✓Esha Inc
 V/s.
 Gitanjali Lifestyle Limited

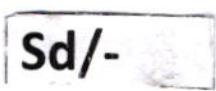
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. 12 NAME Samidha DESIGNATION Advocate SIGNATURE 
Sangai llb
Dharmika /
Partner

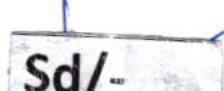
ORDER

CP No.1177/ I&BP/NCLT/MB/MAH/2017

List this matter on 7.9.2017.

 Sd/-

V. NALLASENAPATHY
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)